Litigation (CAT-PB) Section

- 1. Dealing with service matters filed before the CAT (PB).
- 2. Liaison work between various Ministries/ Departments of the Government of India and Panel Counsels.
- 3. Engagement of ASG/Sr. Counsel/CGSC and Panel Counsel.
- 4. Furnishing advice to various Departments etc, on procedural aspects including limitation and form of appeals generally.
- 5. Arranging conferences of Senior Counsel on panel of CAT (PB Cell) for settling pleadings, lines of arguments to be adopted etc.
- 6. Close liaison with various Departments/Counsel on receipt of cause list received from the CAT (PB).
- 7. Attendance in courts in connection with important matters and keeping watch on progress of such cases.